

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION No. 2932  
TO BE ANSWERED ON 17.03.2023**

**HOMOEOPATHIC MEDICINES**

**2932. SHRIGIRISHCHANDRA:**

Will the Minister of Ayush be pleased to state:

- (a) the number of Homoeopathic doctors in the country, State-wise;
- (b) whether there is standardized prescription of homoeopathic medicines throughout the country;
- (c) if so, the details thereof including the regulatory authority responsible for monitoring the standards; and
- (d) if not, the reasons therefor?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

- (a) The number of Homeopathic Registered Practitioners (Doctors) in the country, State-wise, as on 01.01.2021, as reported by State Boards/Councils is furnished at **Annexure – I**.
- (b) & (c) Homoeopathic treatment is based on the totality of symptoms reported by the patient and customized to each of them. There are standardized methods for prescribing the Homoeopathic medicines, which are available in the Homoeopathic Literature based upon symptoms similarity. National Commission for Homoeopathy (NCH) regulates the ethics and practice of Homoeopathy. The regulations are published in the Official Gazette on 13<sup>th</sup> December 2022 called the National Commission for Homoeopathy (Professional Conduct, Etiquette and Code of Ethics for Practitioners of Homoeopathy) Regulations, 2022.
- (d) Does not arise in view of above.

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## Annexure-I

## State/UT wise Homoeopathy Registered Practitioners (Doctors) as on 01.01.2021

S.No.	States/UTs	No. of Homoeopathy Registered Practitioners
1	2	3
1	Andhra Pradesh	2505
2	Arunachal Pradesh	350
3	Assam	1745
4	Bihar	34000
5	Chhattisgarh	2204
6	Delhi	5362
7	Goa	780
8	Gujarat	27365
9	Haryana	1891
10	Himachal Pradesh	1397
11	Jammu & Kashmir	483
12	Jharkhand	491
13	Karnataka	10237
14	Kerala	13619
15	Madhya Pradesh	20403
16	Maharashtra	75367
17	Manipur	0
18	Meghalaya	438
19	Mizoram	0
20	Nagaland	174
21	Odisha	10046
22	Punjab	4061
23	Rajasthan	8808
24	Sikkim	0
25	Tamil Nadu	6945
26	Telangana	5318
27	Tripura	669
28	Uttar Pradesh	35776
29	Uttarakhand	923
30	West Bengal	41039
31	A&N Islands	0
32	Chandigarh	184
33	D&N Haveli & Daman & Diu	0
34	Ladakh	0
35	Lakshadweep	0
36	Puducherry	0
	<b>TOTAL</b>	<b>312580</b>

**Source:** As reported by State Boards/Councils